

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 162/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.02.2018**

NAME OF THE COMPANY: M/s. Sukhija Cafe and Lounge Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

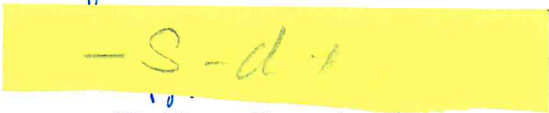
Present: Ms. Anchal Mittal, Ld. AR

ORDER

Ld. AR appears on behalf of the appellant. Copy of the appeal which is represented has been duly served upon the Respondent ROC. None appears on behalf of the ROC. ROC to file reply. Notice in the meanwhile to be also taken to the Jurisdictional IT Department which completed the assessment in the meanwhile by the Petitioner.

To come up on 21st March, 2018.


**(Deepa Krishan)
Member (T)**


**(R. Varadharajan)
Member (J)**